	(F	iling under clause (c	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Person	ns) Regulations, 20	16	
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	354606384	1	354606384	84.42	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	43332138	1	43332138	10.32	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.02	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	16550258	4	16518989	3.93	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	5607258	2	5607258	1.33	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	Annexure 9
Total		8	420096038	8	420064769	100.00	0	31269	0	